

LOK SABHA DEBATES

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LOK SABHA

Monday, August 16, 1965 (Sravana 25,
1887 (Saka))

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Mr. Speaker: Secretary may call out the names of the Members who have come to make and subscribe the oath or affirmation under the Constitution and then the Minister of Parliamentary Affairs may introduce the Members to the House.

Secretary: Shri R. Surender Reddy.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House Shri R. Surender Reddy who has been returned to Lok Sabha from Mahbubabad constituency of Andhra Pradesh in the vacancy caused by the death of Shri E. Madhusudan Rao.

Shri R. Surender Reddy (Mahbubabad).

Secretary: Shri H. C. Linga Reddy.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri H. C. Linga Reddy who has been returned to Lok Sabha from Chikbalapur constituency of Mysore in the vacancy caused by Shri K. C. Reddy assuming the office of Governor of Madhya Pradesh.

Shri H. C. Linga Reddy (Chikbalapur).

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Secretary: Shrimati Vimalabai Panjabrao Deshmukh.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shrimati Vimalabai Panjabrao Deshmukh who has been returned to Lok Sabha from Amravati constituency of Maharashtra in the vacancy caused by the death of Dr. Panjabrao S. Deshmukh.

Shrimati Vimalabai Panjabrao Deshmukh (Amravati).

Secretary: Shri Mali Mariyappa.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri Mali Mariyappa who has been returned to Lok Sabha from Tumkur constituency of Mysore in the vacancy caused by the resignation of Shri Ajit Prasad Jain.

Shri Mali Mariyappa (Tumkur).

11.04 hrs.

OBITUARY REFERENCES

[**Mr. Speaker:** I have to inform the House of the sad demise of six of our friends, namely Shri Mohanlal Saksena, Shri Duni Chand, Shri Venkatesh Narayan Tivary, Shri T. B. Vittal Rao, Shri B. Pocker Sahib and Shri Shamrao Vishnu Parulekar.

Shri Mohanlal Saksena was a Member of the Central Legislative Assembly, the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha during the years 1935 to 1957. He was also Minister of Rehabilitation during the years 1948 to 1950. He passed away at New Delhi on the 16th May, 1966 at the age of 69.

Shri Duni Chand was a Member of the Central Legislative Assembly during the years 1923 to 1926. He passed away at New Delhi on the 21st June, 1965 at the age of 97.

Shri Venkatesh Narayan Tivary was a Member of the Constituent Assembly of India during the years 1946 to 1950 and also of the First Lok Sabha during the years 1952 to 1957. He passed away at New Delhi on the 21st June, 1965 at the age of 75.

Shri T. B. Vittal Rao was a Member of the First and the Second Lok Sabha during the years 1952 to 1962. He passed away at Kothagudem on the 25th June, 1965, at the age of 50.

Shri B. Pocker Sahib was a Member of the Constituent Assembly of India during the years 1946 to 1950 and also of the First and the Second Lok Sabha during the years 1952 to 1962. He passed away at Calicut on the 29th July 1965.

Shri Shamrao Vishnu Parulekar was a Member of the Second Lok Sabha during the years 1957 to 1962. He passed away at Bombay on the 3rd August 1965, at the age of 63.

[Shri Ranga (Chittoor): Mr. Speaker, it was a pleasure to have known Shri Mohanlal Saksena for the past thirty years. We both came together to this House in those days when the British commanded the majority, and we fought against that Government. We had also the privilege of going up the steps of this House and pulling down the Union Jack because it was raised there without the authority of this House and its Speaker.

We were both together also as Secretaries of the Congress Parliamentary Party for a number of years. He was a good patriot, a sincere social worker and he tried his best to concentrate the attention of the country upon the need for improving the housing conditions all over the country, in rural areas and urban areas. I am extremely sorry that he has passed away.

Shri Vittal Rao had distinguished himself by his ardent championship of the cause of industrial labour. The House was witness to the persistent and sincere manner in which he pleaded for labour.

The other friends also are known to us. We are all sorry that they passed away. We request you to convey our condolences to the bereaved families.]

Shrimati Renu Chakravartty (Barackpore): Mr. Speaker, allow me to join you and the other colleagues in paying our respects to the Members who have died during this inter-session period.

Four of them were known to us, younger Members of the House. They were Shri Mohanlal Saksena, Shri Vittal Rao, Shri Parulekar and Shri Pocker Sahib. Two of them were members of our Group. Shri Vittal Rao was with us in the First Lok Sabha and the Second Lok Sabha. It is very sad that he died very suddenly and as a very young man, a comparatively young man. He distinguished himself by his hard work and by the persistent advice he offered on all trade union and mining matters. He was a perfect gentleman. I am sure I shall be reflecting the feelings of Members of this House when I pay my tribute to him who had suffered for the cause of trade unionism and that of the working class.

With regard to Shri S. V. Parulekar, in paying my tribute to him there is a poignancy which is added in the fact that he died in detention—he died in jail. I would point out: that even when Members are sick and ailing, they are kept in detention without trial. On such an occasion, I do not want to say much more, but I do feel that on this matter Government has got to be condemned for the way it treated Shri Parulekar in the last moments of his life.

Shri Pocker Sahib was an old Member of this House. I pay my tribute

to him and also to Shri Mohanlal Saksena who was here for only a very short time that I had been here. We younger Members never had the opportunity of meeting the other Members who have passed away.

May I request you on behalf of our party and this House to convey to the relatives of the departed our sincere regrets and our condolences?

Shri Muhammad Ismail (Manjeri): I associate myself with the condolence references made by the previous speakers. In particular, I want to say a few words regarding the late Mr. B. Pocker.

As an active and important Member of the Constituent Assembly, he made substantial contributions to the deliberations of that august Assembly. As a distinguished and illustrious Member of the Bar in Madras and Kerala, he was well known for his able advocacy, courage of conviction, frankness and forthrightness of expression.

As a member in public life, as a member of the Madras Legislature and also as a Member of this House for two terms, he took a very active part in the affairs of the country and in things which interested the life of the people.

In his activities, he always displayed an indomitable courage of conviction and unbending sense of integrity. For his many qualities of head and heart he was respected not only by his friends and by his party men, but also by the people of opposite parties.

I request you to convey the sincere regrets and condolences of the House to the members of the bereaved family.

श्री स० सो० बमर्षी (कानपुर): अध्यक्ष महोदय मैं आज श्रद्धांजलि देना चाहता हूँ उन मित्रों को जो हमारे बीच नहीं हैं। श्री श्यामराव विष्णु पारुवेकर के बारे में, श्रद्धांजलि देने के बाद, मैं आपका ध्यान आकषिप्त करना चाहता

हूँ। उनकी मौत, जब वह अस्पताल से जाए जा रहे थे, उस वक्त हुई, और वह डी० आई० आर० के मानहत्त डेटेन्सू थे। आज मुझे ही नहीं बल्कि सारे देश के लोगों को शक है कि यह मौत नहीं थी, बल्कि जबरदस्ती मौत लायी गयी थी, हत्या थी। और इसलिये मैं आप के द्वारा गृह मंत्रा जो का ध्यान इन आर आकषिप्त करना चाहता हूँ कि इस के बारे में वह बयान दें, ताकि हमारे दिल को तसल्ली हो कि जो हमारे बीच जेल में हैं, ऐसा न हो कि उनकी भी वही हालत हो जाए जो श्री श्यामराव विष्णु पारुवेकर की हुई थी।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Mr. Speaker, Sir, I fully associate myself with the observations you have made on the sad demise of Shri Mohanlal Saksena, Shri Duni Chand, Shri Venkatesh Narayan Tivary, Shri T. B. Vittal Rao, Shri B. Pocker Sahib and Shri Shamrao Vishnu Parulekar.

They were Members of this House, and they had been associated with public life for quite a long time. I should especially like to refer to the activities of Shri Mohanlal Saksena. He was a Member of the Central Legislative Assembly for a number of years; then, he was a Member of this House, and later on a Member of the Rajya Sabha. His was a dedicated life, and he had served the cause of the country in a manner which would attract the admiration of every section of our people.

He was a Minister also during the most difficult times, Minister of Rehabilitation when millions of people were coming over from West Pakistan to India. Certainly, whatever he did, he did as a conscientious person and tried to discharge his duties in an efficient and effective manner. Shri Venkatesh Narayan Tivary was also one of our senior public men and he was a man who was prolific with

his pen. He was also a very active member in committees. He always used to make valuable contributions in discussions and, as I said, especially in the proceedings of committee meetings. Among the other Members I knew Shri T. B. Vittal Rao, and so long as he was here in this House, although he was in the Opposition, I must say that he was always very constructive, and though he was critical he tried to put up concrete suggestions for the consideration of the Government. He was a very active member indeed.

Lala Duni Chand was one of our veteran public men. We feel sorry on his sad demise. May I request you to convey our sincere condolences to the members of the bereaved family?]

[Mr. Speaker: I think all the Members will associate themselves with these sentiments. The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.]

Mr. Speaker: I will convey these condolences to the bereaved families. I may say one thing. It would be my advice that on this occasion when we are making references like this, we should not take the opportunity to make any criticism or take up any controversial thing because that seriousness might be affected. That would be my advice.

Shri H. N. Mukerjee (Calcutta-Central): Sir, you have thought it fit to make these observations. But if a member of this House or a former member of this House dies in detention, surely it becomes a matter of particular significance and reference to that becomes absolutely imperative, and therefore any suggestion from your lips that reference to matters which might be extraneous to mere expression of grief is unseemly is to my mind not particularly called for.

Mr. Speaker: I have given that advice. I am afraid that if this practice

is resorted to, at a time when we want to pay our tributes to our departed friends, there may be some remarks and there may be controversies raised. Thus we may do some disservice to those to whom we want to pay our respects. That is my fear. There are many opportunities and Government can be criticised. Other things can be said then. Though it has been said that my remarks were unseemly, in my opinion still I think that it is the only right thing to do.

Shrimati Renu Chakravarty: Your remarks were unseemly. He said that you thought that my remarks were unseemly . . . (Interruptions.)

Shri Daji: Should many die in detention, Sir?

Mr. Speaker: Why should you put that question to me? Now, let us take up questions.

Shri U. M. Trivedi (Mandsaur): Sir, may I make one submission? I have only this submission to make that in our country today circumstances have arisen about Kutch and Kashmir where these are uppermost in the minds of the people and so even before the questions are being discussed, I suggest that this House do start discussion on this question of Kashmir invasion straightaway and that the Question Hour may be suspended today. That is my request . . . (Interruptions.)

Mr. Speaker: Order, order. First, I should like to tell the hon. leader of the Jan Sangh Party that this was not the proper way. He ought to have informed me beforehand that he wants to raise such a thing. He is the leader of a responsible party, and without giving notice—(Interruption). Order, order. Whatever is proper, I must say and others have to hear. So, he ought to have informed me beforehand. He did not do that. That was one thing.

The second point is, I have to proceed according to the list of business.

The Question Hour can be suspended only if the whole House agrees, and because there is no such thing, as I find, in this respect, I have to proceed with the business of the House.

Shri Bade (Khargone): The Kashmir question is there; it is important.

Mr. Speaker: Yes; that I will see. But that discussion cannot be taken up at this moment.

श्री बजरत्न सिंह (बरेली): अध्यक्ष महोदय, मेरा एक छोटा सा निवेदन है। अभी तक हम लोगों की यहाँ पर यह प्रैक्टिस रही है कि प्रोबीबुएरी रेफ्रैज जितने होते हैं वे सब क्वेश्चन आवर के बाद आते हैं लेकिन आज चूँकि यह प्रोबीबुएरी रेफ्रैज क्वेश्चन के पहले आ गये इससे यह स्पष्ट हो जाता है कि शायद आज का सिबुएशन में क्वेश्चन आवर इतना इम्पोर्टेंट नहीं था इसलिये मेरी प्रार्थना है कि हमारे नेता की मांग उचित व मानने योग्य हो जाती है क्योंकि हम स्वयं घोड़ा सा डैबिएट कर गये हैं।

अध्यक्ष महोदय: आप काफी गैरज्ञा जिर रहें हैं इसलिये आपको यह पता नहीं है कि अगर पहले से बुलेटिन के द्वारा माननीय सदस्यों को इस बारे में सूचित कर दिया जाय तो ऐसा किया जा सकता है।

श्री हुकम चन्द लखवाय (देवास): अध्यक्ष महोदय, कश्मीर और कच्छ के सवाल अत्यन्त महत्वपूर्ण हैं और सारे देश में उन की चर्चा हो रही है।

अध्यक्ष महोदय: लीडर के कहने पर भी बाद में माननीय सदस्य क्यों कहे जा रहे हैं?

Shri U. M. Trivedi: In view of what you have said and what my party feels, we seek leave to withdraw from the House. (Interruption).

Mr. Speaker: No need for that Order, order.

831(Ai) L.S.—2.

(Shri U. M. Trivedi and some other Members then left the House.)

Mr. Speaker: We shall take up the Questions now. Shri Rameshwar Tantia.

Shri Rameshwar Tantia: Question No. 1. (Interruption).

Some hon. Members: We are not able to hear.

Mr. Speaker: Order, order. Members can hear only if they do not speak among themselves. There ought to be silence and then alone the Minister can be heard.

ORAL ANSWERS TO QUESTIONS

Pak. Build-up on Indo-Pak. Border

- *1. {
- Shri Rameshwar Tantia:
 - Shrimati Savitri Nigam:
 - Shri P. C. Borooah:
 - Shri D. C. Sharma:
 - Shri Yashpal Singh:
 - Shrimati Tarakeshwari Sinha:
 - Shri P. R. Chakraverti:
 - Shri Naval Prabhakar:
 - Shri Bagri:
 - Shri Prakash Vir Shastri:
 - Shri Jagdev Singh Siddhanti:
 - Shri R. S. Pandey:
 - Shri Gulshan:
 - Shri Onkar Lal Berwa:
 - Shri S. M. Banerjee:
 - Shrimati Jyotsna Chanda:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there has been a heavy build-up of Pakistan forces all along the Indo-Pakistan border recently;

(b) whether it is also a fact that fresh reinforcements are pouring into East Pakistan by air and sea from West Pakistan; and

(c) if so, what steps have been taken by Government to meet this Pakistani threat?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) and (b). During the recent Pakistani aggression in Kutch, almost the entire Pakistani Army was deployed in addi-